MR. SPEAKER: Now Mr. Sita Ram Kesari.

(Interruptions)

GOPY OF AGREEMENT BETWEEN GOVT. OF INDIA AND STATE GOVT. OF ANDHRA PRADESH REGARDING NATIONAL HIGHWAYS.

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI SITA RAM KESARI): I beg to lay on the Table a copy of the Agreement (Hindi and English versions) entered into between the Government of India and the Government of Andhra Pradesh in June, 1982 regarding development and maintenance of National Highways situated within the State of Andhra Pradesh, under section 10 of the National Highways Act, 1956. [Placed in Library. See No. LT 4210/82].

(Interruptions)

Mr. SPEAKER: I have already started proceedings on that. I have already asked for a report.

(Interruptions)

श्री राजनाथ सोनकर शास्त्री (सैंदपुर): श्रध्यक्ष महोदय, मैं इस के बारे में कुछ नहीं कहना चाहता। मैं दूसरी बात कहना चाहता हूं। श्राप हमारी बात सुन नहीं रहे हैं।... (अवद्यान) ...

भ्राध्यक्ष महोदय : ग्राप क्या कहना चाहते हैं ?

श्री ग्रार **एन राकेश** (चैल) : मेरा प्रिविलेज का नोटिंस था, उस का क्या हुग्रा ? श्र**ध्यक्ष महोदय: श्राप को तलाश** कर रहेथे, श्राप मिले नहीं। श्राप से इन्फार्मेशन पूर्छेंगे।

SHRI R. N. RAKESH : I have given you

(Interruptions)

MR. SPEAKER: What are you trying to do?

SHRI SATYASADHAN CHAK-RABORTY (Calcutta South): About the question of privilege, you have spoken; but the next question has come, viz. that the Committee on Public Undertakings has established that there has been . . .

MR SPEAKER: You cannot discuss my ruling.

(Interruptions)

MR. SPEAKER: You cannot discuss my ruling.

(Interruptions)

MR. SPEAKER: You cannot discuss my ruling. Not allowed. Mr Kesari has laid the Papers.

(Interruptions) **

MR. SPEAKER : Kumari Kumudben M. Joshi.

Prevention of food Adulteration (Third Amendment) Rules, 1980 Annual Report of Cancer Hospital and Research Institute Gwalior for 1980-81 and Statement for delay, Annual Report of Mahatma Gandhi Institute of Medical Sciences and Kasturba Hospital, Sevagram Wardha for 1980-81 and Statement for delay.

^{**}Not recorded.

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THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KU-MARI KUMUDBEN M. JOSHI): I beg to lay on the Table :---

Papers Laid

- (1) A copy of the Prevention of Food Adulteration (Third Amendment) Rules, (Hindi and English versions) published in Notification No. G.S.R. 245(E) in Gazette of India dated the 11th March, 1982 together with Corrigendum thereto published in Notification No. G.S.R. 386 in Gazette of India dated the 17th April, 1982, under subsection (2) of section 23 of the Prevention of Food Adulteration Act, 1954. [Placed in Library. See No. LT-4211/ 82].
 - (2) A copy of the Annual Report (Hindi and English versions) of the Cancer Hospital and Research Institute, Gwalior, for the year 1980-81 together with Accounts and the Audit Report thereon.
- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. Placed in Library. See No. LT-4212/82].
 - (4) A copy of the Annual Report (Hindi and English) versions) of the Mahatma Gandhi Institute of Medical Sciences and Kasturba Hospital, Sevagram, Wardha, for the year 1980-81 together with Accounts and the Audit Report thereon.
 - (5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above. [Placed in Library. See No. LT 4213 82].

(Interruptions) **

MR. SPEAKER: You cannot discuss. No, you cannot discuss my ruling.

(Interruptions) **

MR. SPEAKER: You cannot discuss my ruling. What is this?

(Interruptions) **

MR. SPEAKER: No.

SHRI SATYASADHAN CHA-KRABORTY (CALCUTTA South): If you want this to go to the Committee . . . (Interruptions) if there is a reason . . .

श्री राजनाथ सोनकर शास्त्रो (संदप्र): उत्तर प्रदेश में 40 हजार प्रधान मीसा के ग्रन्दर बन्द हैं।

MR. SPEAKER: This is not my matter.

श्री राजनाथ सोनकर शास्त्री: गाजी-पुर ग्रौर बलिया की जैलों में वे बन्द हैं। (Interruptions) **

MR. SPEAKER: No. Not allowed. Not allowed. It is for State Assembly.

SHRI SATYASADHAN CHA-KRABORTY: You have not given the reason.

SHRI A NEELALOHITHADA-NADAR (Trivandrum) : I have given notice of privilege . . .

(Interruptions) **

MR. SPEAKER: Nothing goes on record without my permission, Mr. Nadar.

(Interruptions) **

SHRI RAM VILAS PASWAN (Hajipur) : Sir. I am on a point of order.

^{**}Not recorded.